

GUIDELINES FOR FILLING UP DIGITAL SIGNATURE CERTIFICATE REQUEST FORM

1. Category of Applicant : Judiciary [Tick]
2. Class of Certificate Required : Class II [Tick]
(see pt.11 at Page 4)
3. Certificate Required (Usage) : Individual (Signing) &
(See pt. 11 at page 4) Encryption
4. Certificate Validity (Max.2 years) : Two Years [Tick]
5. Date of Superannuation *(dd/mm/yyyy) : _____ [Mention]
6. Name * : _____ [Mention]
7. Designation : _____ [Mention]
8. Email ID * (Official email ID preferred) : _____ [Please give
Valid email ID for which
you must have password.
Before filing check email
ID is working properly or
Not?
9. Ministry/ Department : Judiciary
(a) Official Address : _____ [Mention]

(b) Residential Address : _____ [Mention]

10. Identification Details (Tick anyone) : _____ [Mention]
[Employee ID/ Passport No./ PAN No./
Voter ID Card No./Driving License No./
PF No./ Bank Account Details/ Ration Card No.]
11. Certificate Subject Details * :
Organisation * Rajasthan High Court
Organisation Unit * R.J.S.
City * _____ [Mention]
State * _____ [Mention]
Country * INDIA
12. SSL Certificate Details : Not Applicable

Date : _____ [Mention]

Place : _____ [Mention]

(Signature of the Applicant)

Declaration by the Subscriber

10. I certify the following [Tick whichever is applicable]

- I have not applied for a DSC with NIC-C earlier [Tick]

Verification and declaration by Head of Office of Applicant

Note :- This is to be filled up by District Judge concerned with all details like Name, Designation, Stamp, Date and Place and Official email ID. In case of the Officer Head of the Office, they have to verify at their own.

Additional Declaration by the Subscriber for Encryption Certificate

10. I certify the following [Tick whichever is applicable]

- I have not applied for a Encryption Certificate with NIC-C earlier [Tick]

Declaration by Head of Office of Applicant

Note :- This is to be filled up by District Judge concerned with all details like Name, Designation, Stamp, Date and Place and Official email ID. In case of the Officer Head of the Office, they have to verify at their own.